

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 856/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Peerless Financial Services Ltd.
V/s.

Rasoya Proteins Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|--|-----------|
| 1 | Nikita Shah Instructed by Ashwin Antchad & Associates | Advocate for Petitioner | Atambadia |
| 2 | R. K. Pheta | Advocate <u>ORDER</u> Professional | Blst |

TCP 856/I&BP/NCLT/MUM/MH/2017

At request of the petitioner counsel, list this matter on 02-05-2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.V.S. PRAKASH KUMAR
Member (Judicial)